COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL No. 102 OF 2016 & IA No. 307 of 2017

Dated: 13th October, 2017

In the matter of:

M/s. Hindustan Petroleum Corporation Ltd. Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on <u>15.12.2017</u>.

Court Master

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